

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 125
(IB)-2301(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Logicon Engineers Pvt. Ltd.**Applicant**

Vs.

M/s Gold Plus Glass Industry Ltd**Respondent**

Order delivered on 23.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Ms. S. Rama, Adv.

For the Respondent : Mr. Rishabh Sharma, Adv.

ORDER

Learned counsel for the respondent accepts notice and undertakes to file Vakalatnama within three days and reply within ten days. Rejoinder within five days thereafter. All the copies should be served in advance to the other side. List on 25.11.2019.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh